

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 420
IB-288/ND/2020

IN THE MATTER OF:

M/s. Olympus Metal Pvt. Ltd.

...PETITIONER

Vs.

M/s. Kay Em Copper Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 22.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

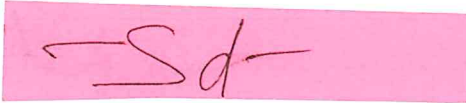
For the Petitioner/Operational-creditor :Mr. Bhaskar Vali, Advocate.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational creditor.

Let Registry serve notice on the corporate debtor by e-mail as well as speed post. Post the matter to 22nd January, 2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**